

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 98(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Mr. Rakesh Kumar & Ors.

Vs.

M/s Vianil Infrastructure & Developer Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order dated 22.11.2016

CP No. 98/(ND) /2012 Mr. Rakesh Kumar & Ors. Vs. M/s
Vianil Infrastructure & Developer Pvt. Ltd.

By separate orders CP is dismissed. Office shall serve copy
of orders on both parties forthwith.


SH.V S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.11.2016